## GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

### LOK SABHA STARRED QUESTION NO. 162 ANSWERED ON 01/08/2023

#### PMAY TARGETS FOR KERALA

#### \*162. SHRI RAJMOHAN UNNITHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the actual targets set vis-a-vis revised targets under Pradhan Mantri Awaas Yojana (PMAY) for Kerala State during 2021-22;
- (b) the reasons for revising the targets;
- (c) whether the Union Government is aware that minority and general categories were separated under PMAY targets in the country particularly in Kerala State due to which the said targets could not be achieved;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether necessary steps would be taken to ensure that the minority is not separated from the general category and if not, the reasons therefor; and
- (f) whether this PMAY scheme will be continued for coming years and if not, the reasons therefor?

# ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI GIRIRAJ SINGH)

(a) to (f): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (f) OF LOK SABHA STARRED QUESTION NO. \*162 TO BE ANSWERED ON 01.08.2023 REGARDING "PMAY Targets for Kerala"

(a) & (b): Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1<sup>st</sup> April, 2016 to provide assistance to eligible rural households for construction of 2.95 crore *Pucca* houses with basic amenities by March, 2024. Under PMAY-G, target of 13,307 houses were allocated to State of Kerala for FY 2021-22 from Awass+ list of beneficiaries and the same have been reduced to 13,117 houses by considering withdrawal of target of 190 houses on account of non-sanctioning of the houses to the beneficiaries by the State within the set deadline.

The Ministry had set the deadline for completing sanction of targeted houses under PMAY-G by 31.12.2022 which was extended many times till 16th January, 2023; 31st January 2023 and finally till 17th February 2023. Further, in respect of landless beneficiaries, the deadline for sanctioning houses was extended till 31st March, 2023. Even after this, States were given ample time to complete sanctioning process of the pending houses. It was also communicated to the States/UTs that in case they fail to achieve 100% sanctioning of houses against the allocated target, the unsanctioned targets will be liable for withdrawal after the pre-specified deadline. As the targeted houses under PMAY-G are to be completed by 31st March, 2024, the Ministry has taken a decision to withdraw targets against the unsanctioned houses from the States/Union Territories (UTs) (including Kerala) which were unable to sanction within stipulated time-line and re-allocated the targets to better performing States/UTs.

The Ministry of Housing & Urban Affairs is supplementing the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awaas Yojana - Urban (PMAY-U) since June, 2015 to provide pucca houses with basic amenities to all eligible urban beneficiaries including minorities across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any target for construction of houses in States/UTs including State of Kerala.

Under PMAY-U, States/UTs including State of Kerala have assessed their actual demand of houses and prepared project proposals accordingly. Such proposals with due approval of State Level Sanctioning and Monitoring Committee (SLSMC) have been submitted to this Ministry in phased manner for consideration of Central Sanctioning and Monitoring Committee (CSMC) seeking admissible Central Assistance. Based on the project proposals submitted by the State of Kerala, more than 1.65 lakh houses have been sanctioned as on 10.07.2023. Of the sanctioned houses, 1.48 lakh have been grounded for construction of which 1.15 lakh are completed/ delivered to beneficiaries.

(c) to (e): As per provisions of the PMAY-G, there is earmarking of minimum 60% of the targets for Scheduled Caste (SC)/ Scheduled Tribe (ST) beneficiaries. However, there is no separate earmarking of targets for Minorities & these beneficiaries are part of "Others category" of beneficiaries.

The PMAY-U provides Central Assistance to States/UTs for construction of pucca houses with basic amenities by all eligible urban beneficiaries including minorities across the country.

(f): The target under PMAY-G is construction of 2.95 crore houses by 31<sup>st</sup> March, 2024. At present there is no proposal under consideration to start the next phase of PMAY-G beyond March, 2024.

The implementation period of PMAY-U scheme which was earlier upto 31.03.2022, has since been extended up to 31.12.2024, except Credit Linked Subsidy Scheme (CLSS) vertical, to complete all the houses sanctioned under the scheme without changing the funding pattern and implementation methodology.

\*\*\*\*